

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

COMPANY APPEAL(AT) NO.148 OF 2019

IN THE MATTER OF:

Ms. M. Nandana Reddy

Appellants

Vs

Sri Lakshmi Narasimha Mining Co (P) Ltd & Ors

Respondents

For Appellant:- Mr. S. Vivekananda, Advocate.

For Respondents: - Mr. Jayant Mehta, Ms Sayree Basu Malik, Ms Surabhi Limye, Ms Vaishali Kalera, Advocates for R3 and R4.
Mr. G.V. Rao, CA for R6 and R7.

O R D E R

06.08.2019 - It is stated that Respondent No.6 and 7 are yet to file reply. The counsel seeks last opportunity. Last opportunity granted. Reply may be filed within 10 days and rejoinder, if any, may be filed in a week thereof.

2. List the appeal for admission hearing on **4th September, 2019**.

(Justice A.I.S. Cheema)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

BM/NN